

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1269 of 2019

In the matter of:

Savitha Ravishgowda

....Appellant

Vs.

Rubfila International Ltd. & Ors.

...Respondents

Present

For Appellant: Mr. Jayant Mehta, Ms. Smiti Verma & Mr. Vaibhav Niti, Advocates.

For Respondents: Mr. Sunil Fernandes & Mr. Darpan Sachdeva, Advocates for R-1.

Mr. P.V. Dinesh & Mr. Ashwini Kumar Singh, Advocates for R-2 (RP).

Mr. Vedant Singh & Ms. Vaishali Kalera, Advocates for R-3.

ORDER

02.03.2020: Advocate Mr. Vedant Singh, appearing on behalf of the Respondent No. 3 is allowed one week's time to file reply affidavit. Rejoinder, if any, may be filed within three days thereof.

List the appeal 'for admission (after notice)' on **17th March, 2020**.

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

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